

(6)

CA No 577/06

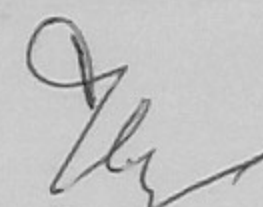
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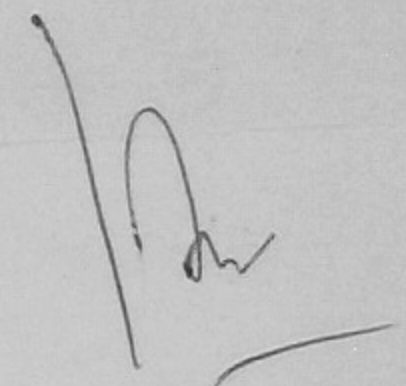
Hon'ble Mr Justice Khur Khan, VC.

Hon'ble Mr K.S. Munshi, A.M.

List served, now appears for the applicant
Km Mamta Sharma holding brief of Sri
S.K. Anwar counsel for the respondents.

It appears that this O.A. has ~~been~~
been filed with an application
under section 21(3) of the Act of
1985, that application is still
pending for order. As now is
appearing for the applicant to
pass this M.A. so ~~M.A.~~ M.A.
Application is rejected in default.
Consequently, O.A. is dismissed as
time ~~to~~ barred.


A.M.


VC